## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/365/ (IB)/2017

NAME OF THE PETITIONER(S)

: DXN INDUSTRIES (M) SDN. BHD

NAME OF THE RESPONDENT(S)

: DAEHSAN TRADING INDIA PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

) S. Satish

Counsel for Petitione

8.18

## **ORDER**

Counsel representing the petitioner present. It is brought to the notice of the Bench that another operational creditor has moved a similar petition against this respondent, corporate debtor, in which the Division Bench had passed orders on 16.6.2017 in TCP/111(IB)/2017. No representation on behalf of the respondents. Counsel for petitioner stated that the respondent filed a reply by way of a counter in this matter. The Registry is directed to place the above order dated 16.6.2017 for passing appropriate order. Put up on 04.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)